

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. C.P.(IB)-3988(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: A S Chouhan Construction

V/s

N Square Infrastructure Development Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for the petitioner. On 17.03.2021, the counsel appearing for the petitioner sought time for taking necessary instructions from their client since the name of the corporate debtor was struck off by the Registrar of Companies. In view of the above state of affairs, there is no point in keeping the above company petition pending. Hence, the above company petition is dismissed for non-prosecution

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)